

COUNCIL OF STATES

Monday, 21st April 1953

The ^Council met at a quarter past ■eight of the clock in the morning, MR. CHAIRMAN in the Chair.

.©■RIL ANSWERS TO QUESTIONS

DEVELOPMENT PROJECT IN MYSOEE .FINANCED BY FORD FOUNDATION

*512. SHRI M. VALIULLA: Will tthe Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Mysore has any Development Project, which is being •financed by the Ford Foundation;

(b) if the answer to part (a) be in the affirmative, (i) what is the amount contributed by the Foundation to that Development Project, and (ii) what is "the amount that has already been ■contributed or has to be contributed by the Government of Mysore to that Project; and

(c) what is the total amount which lias so far been received by India from the Ford Foundation?

THE MINISTER FOR AGRICULTURE
(DR. P. S. DESHMUKH): (a) Yes.

(b) (i) Rs. 2,07,000.

(ii) Rs. 94,050.

(c) Rs. 60,86,260 with regard to all Ford Foundation Projects administer-
<ed by the Ministry of Food and Agri-
culture.

SHRI M. VALIULLA: May I know -where they are located?

DR. P. S. DESHMUKH: The Development Project is located along with an ■extension training centre at Visves-varaya Canal Farm in Mavalli Taluk ■of Mandya District.

SHRI M. VALIULLA: What is the area covered?

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DR. P. S. DESHMUKH: The Project which started functioning with effect from 12th May 1952 covers an area of 178 sq. miles

SHRI M. VALIULLA: What are the activities carried on'

DR. P. S. DESHMUKH: The activities carried on in the Development Project area are as follow: Demonstration conservation of farmyard and cattleyard waste, introduction of new crops, distribution of material, animal husbandry, sanitation and public health. The Project has been sanctioned for five years.

SHRI K. S. HEGDE: How many Ford Foundation Development Projects are there in India?

DR. P. S. DESHMUKH: I would like to have notice I believe it is about 34.

STORAGE AND BANKING FACILITIES FOR SUGAR FACTORIES

*513- SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have provided any facilities to sugar factories for storage of their surplus stocks of sugar.

(b) what is the nature of assistance given by Government to sugar factories for the purchase of sugarcane in the year 1952; and

(c) whether it is a fact that sugar factories experience difficulties in raising loans from the banks?

THE MINISTER FOR AGRICULTURE
(DR. P. S. DESHMUKH): (a) Yes.

(b) For rail cane Government have-fixed a minimum price of only Rs. 1-3-0 per maund as against Rs. 1-5-0 for gate cane. For road cane a rebate of 3 pies per maund mile is allowed subject to a maximum of 3 as. per maund.

(c) No such complaint has been received.

SHRI-M. VALIULLA: What was the assistance given so far as financial matter was concerned to the sugar mills?

DR. P. S. DESHMUKH: The sugar factories raise loans from their banks on the security of sugar in stock with them and there has been no complaint so far.

SHRI M. VALIULLA: Did they not experience difficulty in raising loans from their banks?

SHRI RAFI AHMED KIDWAI: They experienced some difficulty and the Reserve Bank came to their rescue and induced other bankers to lower the marginal rate so that they may get larger amounts.

SHRI C. G. K. REDDY: May I know if Government have received any complaints from the sugar cane growers?

SHRI RAFI AHMED KIDWAI: Naturally there was some grumbling because the sugar cane prices had gone down.

SHRI C. G. K. REDDY: Especially, have they received complaints from the growers of South India like Mysore, Hyderabad and Madras about the low price fixed?

SHRI RAFI AHMED KIDWAI: Complaint was received from every section.

SHRI B. K. MUKERJEE: Is Government aware that the sugar factories have not paid the price of cane purchased from the growers during the past two years, particularly in U.P. and Bihar?

SHRI RAFI AHMED KIDWAI: The hon. Member is out of date.

SHRI K. C. GEORGE: May I know how many sugar factories in Travancore-Cochin have been granted this assistance?

SHRI RAFI AHMED KIDWAI: -What assistance?

SHRI K. C. GEORGE: Whatever assistance that Government generally gives to sugar factories.

SHRI RAFI AHMED KIDWAI: Whichever sugar factory needed that assistance and applied for it; got it.

SHRI K. C. GEORGE: May I know the reason why the sugar factory in Tuckalai in Travancore-Ochhin has been closed?

SHRI RAFI AHMED KIDWAI: I have just heard about this.

SHRI K. C. GEORGE: Am I to take it that the hon. Minister is not aware of the existence of a sugar factory in Tuckalai?

SHRI RAFI AHMED KIDWAI: I have just come to know from the hon. Member about its closing down. If the hon. Member tells me the cause, then I will listen to it.

SHRI C. G. K. REDDY: May I know whether, when the Government fixed the price, they hoped that sugar factories in the South would pay a somewhat higher price than the price fixed by Government, namely Rs. 1-5-0, and if so, how many factories satisfied Government's hope in this regard?

SHRI RAFI AHMED KIDWAI: Government informed State Governments that the factory owners in the South will get a higher profit on account of short production there and of less competition from Northern India; factory owners who have to pay railway freight and that therefore Government should see that part of this profit goes to cane growers. So far as Mysore is concerned, we have maintained higher price in Mysore, because Mysore Government arranged that with the factory owners. Madras Government has also taken certain steps to see that the profit earned by the factory owners is partly passed on to the cane growers.

SHRI C. G. K. REDDY: Is it a fact that in Hyderabad this hope has not borne fruit?

SHRI RAFI AHMED KIDWAI: I agree with the hon. questioner.

SHRI C. G. K. REDDY: And if so, have the Government taken any action on the representations received from the growers of Hyderabad?

SHRI RAFI AHMED KIDWAI: It is the State Government which deals with these matters and we drew the attention of the State Government to this.

SHRI C. G. K. REDDY: Is it not a fact that the State Government of Hyderabad are themselves proprietors of these sugar factories?

SHRI RAFI AHMED KIDWAI: It is a fact that they are part owners.

SHRI D. D. ITALIA: May I know, Sir, has the Government of Hyderabad imposed sales tax on sugar cane recently?

SHRI RAFI AHMED KIDWAI: They have done it but sales tax is collected by Government and cane growers do not get any part of it.

SHRI T. V. KAMALASWAMY: Can the hon. Minister give some details about the formula according to which some portion of the profits is going to be handed over to the sugar cane growers?

DR. P. S. DESHMUKH: I think it was given either in this House or the other House.

SHRI RAFI AHMED KIDWAI: As the question does not arise from this, the answer is not there. But if the hon. Member puts a question, the formula will be given.

MERCHANT NAVY TRAINING BOARD

*514. SHRI C. G. K. REDDY: Will the Minister for TRANSPORT be pleased to state:

(a) whether the Merchant Navy Training Committee has recommended, the setting up of a Merchant Navy Training Board; and

(b) if so, what action has been taken by Government on the recommendation?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) After examining the recommendation carefully, the Government of India came to the conclusion that the setting up of a Merchant Navy Training Board should be deferred until the present training schemes, some of which are still in the formative stage, have been scaled down to normal working order.

SHRI C. G. K. REDDY: Is it a fact, Sir, that the reason for such a recommendation was because the Committee felt that there should be co-ordination of the various training schemes of Government for various cadres? If so, I should like to know if Government has taken any steps to achieve this co-ordination?

SHRI O. V. ALAGESAN: As I state, in the answer, the various training schemes are still in the beginning stage and hence there is not much work for this Board. But the idea has not been given up and when the schemes come to fruition, this will be set up.

SHRI C. G. K. REDDY: Is it a fact that something like three to four institutions for training officers and two to three branches for training seamen are there and if so, what is the machinery that Government have to see that co-ordination is achieved between all these institutions and also to fix the number of personnel to be trained every year?

SHRI O. V. ALAGESAN: These institutions are there and they have been functioning for the last three or four years. The Director-General of Shipping and the Ministry are looking after these institutions.